

C.C.P.No.33/2012  
In  
O.A.No.389/2007

Dated:-18.12.2012.

Hon'ble Sri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri S.P. Singh, Member (A)

App:- Sri Praveen Kumar.

Resp:- Sri S. Verma.

Sri S. Verma informs that a Writ Petition has been filed. Concededly, no stay order has been passed till date. In the circumstances, the respondents ought to have filed compliance report. Let therefore compliance report be filed positively within 2 weeks failing which respondent nos.3 and 4 shall be present in person before this Tribunal so that charges may be framed.

List on 08.01.2013.

  
**Member (A)**

  
**Member (J)**

Amit/-

08.1.2013

list on 12.2.2013.

13cc

CCP 33/12  
In  
O.A. No. 389/2007

12.2.13 ✓

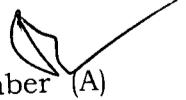
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order & order  
Hon'ble Justice Sri Alok Kumar Singh, Member (J)  
Hon'ble Sri D. C. Lakha, Member (A)

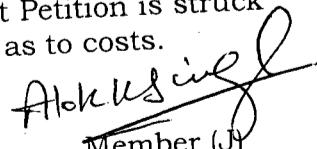
For applicant Sri Praveen Kumar.

For respondents Sri S. Verma.

Learned counsel for the applicant submits that full and final compliance has been made. He also submits an electro stat copy of the joining letter dated 3.1.13 which is taken on record.

In view of the above, this Contempt Petition is struck off in full and final satisfaction. No order as to costs.

  
**Member (A)**

  
**Member (J)**

vidya